

LOK SABHA

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

Nos. 39-60]

[Sunday, June 23, 2024/ Ashadha 02, 1946 (Saka)

No. 39

Table Office (B)

Oath or Affirmation

Members will make and subscribe the oath or affirmation as required by Article 99 of the Constitution on Monday, the 24th June, 2024 from 11 A.M. onwards in the House. A member who is unable to make and subscribe the oath or affirmation on that day may do so on any subsequent sitting of Lok Sabha at 11 A.M. after giving advance intimation to the Secretary General by 10 A.M. on that day.

2. The following procedure has been laid down for making and subscribing the oath or affirmation:-

‘On the name of a member being called by the Secretary General, the member may proceed from the place she/he is occupying to one of the two podiums placed on either side of the Speaker’s Chair. A copy of the form for oath or affirmation in accordance with the Third Schedule to the Constitution of India, as the case may be, will be kept for the use of the member. The member will face the House while making the oath or affirmation and then, wish the Chair. Thereafter, the member will proceed to sign the Roll of Members which will be placed on the Table of the House. Thereafter, the member will take seat in the House.’

No. 40

Table Office (B)

Oath or Affirmation

Members are requested to bring the original election certificate at the time of making and subscribing of oath or affirmation.

2. Kind cooperation of members is solicited.

No. 41

Parliament Security Service

Security Arrangements in Parliament Estate

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal